NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/207/2016

NAME OF THE PETITIONER(S)

: Accel Limited

NAME OF THE RESPONDENT(S)

: Accel Frontline Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PRADYUMAN DUBEY
THRZYAMBOK KAKINAN

K. WOWTHAM KUMAR

RESPONDENT NO.2 6-Council for RI:4-9 7 Council for Pentionin

ORDER

Counsels representing both the parties present. Both the parties prayed time for reporting the outcome of settlement between the parties. Time is enlarged at request. However, if the matter is settled between the parties earlier to the date fixed, the parties are at liberty to mention the same before this Bench, if necessary.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)